

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 220  
CA(CAA)-41/ND/2020

IN THE MATTER OF:

M/s. Arviv Lifesciences Pvt. Ltd. and Ors.  
with M/s. Rajasthan Antibiotic Ltd.

...APPELLANT

Section

Under Section 230-232

Order delivered on 03.03.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

:Mr. Milan Singh Negi and Mr.  
Kunal Godawani, Advocates

For the Respondent/ Corporate-debtor :

For the ROC

:Mr. M. Yadubhushana Rao,  
AROC

ORDER

Heard the submissions made by the counsel appearing for the applicants. Post the matter to 16.03.2020.

—sd—

(V.K. Subburaj)  
Member (T)

—sd—

(P.S.N. Prasad)  
Member (J)